## Annexure - 7

Name of the corporate debtor	C P S STEEL INDIA PRIVATE LIMITED
Date of commencement of CIRP	25/04/2022
List of creditors as on	01/09/2022

## List of operational creditors (Government dues)

(Amount in Rs)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent	WWW.650-00111866836-1605/W	Amount of claim	Amount of claim	Remarks, if
	Depart ment	Gover nment	Identifi cation No.	Date of receipt	Amount claimed	Amoun t of claim admitte	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable	claim	mutual dues, that may be set-off	not admitted	under verificatio n	ally
1	Palakkad Division,			10/06/ 2022	22,35,81, 470	16,41,86, 668	Statutory Dues, Interest accrues therein and Penalties	NIL	NIL	No	NIL	NIL				Due to the appeal pending at the CESTAT.
2	State GST Dept, Special Circle, Palakkad, Kerala	Govt of Kerala, Ministry of State Finance / Dept of revenue		27/06/ 2022	4,55,69, 309	309	Statutory Dues and Interest accrues therein	NIL	NIL	No	NIL	NIL	NIL	NIL	NIL	NIL

3	Income Tax	Govt of	N/A	29/06/	5,52,896	5,52,896	Statutory	NIL	NIL	No	NIL	NIL	NIL	NIL	NIL	NIL
	Dept,	India,		2022		<ul> <li>8008 J EDALOS CACASONIII LOSSE I RECULTURISMI</li> </ul>	Dues and						.,,,,	1,11	TVIL	TIL
	Central	Ministry					Interest								0.00	
	Circle - 2,	of				1111 THE RESERVE OF STREET STREET, STR	accrues									
	Floor No.7,						therein									1
	Aayakar,															
	Bhawan,						Harris Control									
	Mananchira Kozhikode															
	- 673001,													, a		
	Palakkad,															
	Kerala,															
4		Govt of	N/A	04/07/	26,448	26,448	Ctatutana	NIII	NIII	NT.	NIII	N 777				
1 4	Assistant	India,	IN/A	2022	20,446	20,446	Statutory Dues and	NIL	NIL	No	NIL	NIL	NIL	NIL	NIL	NIL
		Ministry		2022			Interest									
	ESI	of					accrues									
	Corporation	THE RESERVE OF THE PROPERTY OF THE PERSON OF					therein									
	Regional										ranc in					
	Office,															
	Panch Deep										Market 1					
	Bhavan,										el caracia de la					
	Thrissur,															
	Kerala -														•	
	680020															1100

RESOUTION RESOUTION PROFESSIONAL SE

5	The Special Govt of			1,92,81,442	1,92,81,442	Statutory	NIL	NIL	No	NIL	NIL	NIL	NIL	NIL	NIL
	Officer Kerala,	=	2022			Dues,					1100			1112	INIL
	(Revenue) Electrici			5		Interest									
	Vydhuthi ty Board					accrues									
	Bhavanam,			1		therein									
	3rd Floor,														
	Kerala										F 1 1 1 6 5			Principle of the Control of the Cont	
	State														
	Electricity														
	Board Ltd,			1979						1.0					
	Pattom,														
	Thiruvanan														
	thapuram, -														
	0 4														

REPOLUTION REPORTED TO THE PROFESSIONAL RESOLUTION PROFESSIONAL REPORTED TO THE PROFESSION ALL REPORTED TO THE PROFESSION AND T